

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020/4TH VAISAKHA , 1942

CRL M.C No.6. OF 2020

**(CRIME NO. 562/2020 OF THODUPUZHA
POLICE STATION, IDUKKI DISTRICT)**

Petitioner/ Accused:

Jose John, aged 34 years, S/o. K.J. John,
The Manager,
Sicilia Hotels Pvt Ltd.,
Near old KSRTC Bus Stand Junction,
Idukki road, Thodupuzha,
Idukki district
Residing at Bethel Cottage,
Ammakandakara,
Peringadu, Adoor P.O,
Pathanamthitta District - 691 523

By Adv. Sri. Anoop.V.Nair

Respondents/Complainants :

1. State of Kerala, represented by
the Public Prosecutor
High Court of Kerala - 682 031
2. The Sub Inspector of Police
Thodupuzha Police Station
Idukki District - 685 584
3. The Deputy Excise Commissioner,
Office of the Deputy Excise Commissioner, Thodupuzha,
Idukki District - 685 584

BY Public Prosecutor

THIS CRL.MC. HAVING COME UP FOR ADMISSION ON
24.04.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

C.S. DIAS, J

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CRL.MC. NO. TMP 6 OF 2020

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DATED THIS THE 24th DAY OF APRIL, 2020

ORDER

Admitted.

2. The learned Public Prosecutor takes notice for the respondents. The learned Public Prosecutor shall get instructions in the matter and file counter affidavit if any within a month.

3. In view of the reasons stated in the Criminal MC and the accompanying Crl.MA..... of 2020, there shall be a direction to the 3rd respondent to consider the renewal of F3 license application for the year 2020-2021, of SICILIA HOTELS PRIVATE LIMITED, where the petitioner is the Manager, notwithstanding the pendency of the Annexure 1 FIR.

Post this Crl.MC on 20/05/2020.

Nsd

C.S. DIAS
JUDGE

